

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): The production of wagons in terms of four wheelers has been as below:—

1974-75	9286.5
1975-76	10976.5
1976-77	10679.0
1977-78	9929 (For the full year 1977-78, the production is expected to be 11000 wagon.)
11 months	

In 1978-79, the Railways propose to procure only 8500 wagons from the industry.

#### Ad hoc Hindi Officers

5775. SHRI MOHAN LAL PIPIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Hindi Officers in the Central Secretariat who have been working on ad hoc basis for more than (i) 3 years, (ii) 5 years, (iii) 8 years and (iv) 10 years as on 1st January, 1978;

(b) the reasons for not making regular appointments against these posts for such a long time; and

(c) whether there is any proposal under Government's consideration to revert these ad hoc Hindi officers from these posts; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Information in this regard is being collected from the Ministries and Departments and will be laid on the table of the House on receipt.

(c) No Sir.

#### Departmental Section Officers' Grade Examination Results

5776. SHRI MOHAN LAL PIPIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the Departmental Section Officers' Grade Examination, the results of which were declared in

1976, the period of Emergency, names of some of the candidates obtaining the same marks in the final evaluation as the successful candidates had not been included in the select list;

(b) if so, the number of candidates who were included in the select list and the number of those who did not find a place in it; and

(c) the steps Government proposes to take to rectify the injustice done to the affected candidates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). After the examination, which is a competitive one, the candidates were arranged by the Union Public Service Commission in the order of merit as disclosed by the aggregate marks awarded to each candidate, and in that order candidates were recommended for inclusion in the Select List upto the required number of vacancies. The order of merit of candidates securing the same aggregate marks was determined by the Commission according to a criteria laid down by the Commission which the Commission does not consider to be in the public interest to disclose.

(c) Does not arise, as there has been no injustice.

#### Translation work got done by Central Translation Bureau

5777. SHRI MOHAN LAL PIPIL: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) whether the Central Translation Bureau has got the translation work done on honorarium basis from outsiders;

(b) if so, the total amount spent during the last three years on payment of honorarium;

(c) whether any panel of translators was drawn up by the Bureau for the award of translation work on honorarium basis;

(d) if so, the number of such persons; and the amount of honorarium paid to each of them so far year-wise during the above period; and

(e) the basis on which the selection of these persons was made by Bureau for the award of translation work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

(c) and (d). Yes, Sir. There is a panel of translators from outside in the Bureau, comprising of about 200 Translators at present. The Ministries, Departments or offices of the Govt. of India avail of the Services of the Translators of this panel according to their requirements and they, themselves make the payments of honorarium to them. No payment of honorarium is made by the Bureau.

(e) Initially, this panel was drawn up by the Central Hindi Directorate and it come under the Central Translation Bureau after its formation in 1971. The Bureau, on the written request from the person, add the names to this panel from time to time after examining their qualifications etc.

**C.B.I. Enquiry against Mr. Kantilal Desai**

5778. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that CBI made an enquiry against Mr. Kantilal Desai, son of Prime Minister on the allegations of corruption; and

(b) if so, what are the findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) There is no enquiry by the C.B.I. against Shri Kantil Desai.

(b) Does not arise.

**Power Generation in Hydel and Thermal Plants**

5779. SHRI S. R. DAMANI:  
SHRI S. S. SOMANI:

Will the Minister of ENERGY be pleased to state:

(a) the month-wise details of power generation under thermal and hydel during 1976-77 and 1977-78 and the percentage of variation from the previous year's figures;

(b) the reasons for lower production wherever applicable; and

(c) whether it is a fact that capacity utilization of the plants is much lower than installed capacities and if so, the details in respect of each plant together with reasons thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The information is given in Annexure-1. [Placed in Library. See No. LT-2025/78].

(b) Thermal generation in the months of November, December, January, February and March, during financial year 1977-78 was lower than the generation during the corresponding period in 1976-77 due to prolonged outage of some of the thermal generating units and higher average forced outage rate of a number of thermal generating units.

Hydel generation during months of April, May and June in 1977 was lower than corresponding period in 1976, due to depletion of some of the reservoirs in the immediately preceding months.

(c) Generation from hydel stations depends upon a large number of factors, like availability of water, operating head, load demand in the system and availability of power from thermal power stations.

A thermal plant cannot be run continuously for three hundred and sixty-five days in a year because of the need to shut down each plant in a planned